NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.178/2014 CA.216/KB/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company		Dhiman Saha -Versus- Life Chemicals Pvt.Ltd & Ors.		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
2.	Rupak Ghos Ashis Muk Swabli Ba	h, Advocate herjer, Advocate nerjee, Advocate	for the petitioners	Sevrable Benou 13 7
1. 2.	Mr Litpal Mr Rranti Mr Kaush	Basic Sr A le Ganeir Adr che Das Adv	for the Res	P 2 15/7/17

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ORDER

Ld. Lawyer(s) on behalf of the petitioner(s) and respondent(s) are present.

Petitioner has concluded his part of the argument. Respondent has prayed for some time to give his part of reply. Heard, prayer is allowed. Both sides have the liberty to file their written notes on the next date. No further time will be allowed.

Fixed on 03.08.2017.

MANORAMA KUMARI MEMBER(J)